

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
[M/s. Atharva Auto Logistics Private Limited] OPERATING IN [Auxilliary Transport
Activities and Labour Contractor] AT Pune
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	ATHARVA AUTO LOGISTICS PRIVATE LIMITED CIN U63030PN2014PTC152640
2.	Address of the registered office	Flat No. 2, SN-199/204/206 Siddhant Classic, Viman Nagar Pune Pune MH 411014 IN
3.	URL of website	None
4.	Details of place where majority of fixed assets are located	Gat No.278,279,281,282,283,284,285 Village Dokhsanghvi, Tal.Shirur Dist.Pune (Phase 1 MIDC Ranjangoan Pune Maharashtra)
5.	Installed capacity of main products/ services	Not Applicable –Service Provider
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable-Service Provider
7.	Number of employees/ workmen	83
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	By sending e-mail to irp.atharvaauto@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	By sending e-mail to irp.atharvaauto@gmail.com
10.	Last date for receipt of expression of interest	06.04.2023
11.	Date of issue of provisional list of prospective resolution applicants	16.04.2023
12.	Last date for submission of objections to provisional list	21.04.2023
13.	Process email id to submit EOI	irp.atharvaauto@gmail.com



UDAYKUMAR BHASKAR BHAT
 Regd.No. IBBI/PA-001/IP-P/01425/2018-2019/12234
 Regd.Address B-304, Goldville, Dange Chowk,
 Aundh Ravet Road Thergaon, Pune-411033
 For Atharva Auto Logistics Private Limited
 21.03.2023 Pune